### **COURT - I**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>IA NO. 795 OF 2017 IN</u> DFR NO. 2994 OF 2017

Dated: 26<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Madhya Pradesh Power Management Company Limited ...Appellant(s)

۷s.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Rajiv Srivastava

Ms. Garima Srivastava

Ms. Gargi Srivastava for UPPCL

## <u>ORDER</u>

## IA NO. 795 OF 2017

(Appln. for Condonation of delay in filing)

Issue notice to the Respondents returnable on 12.12.2017. Dasti, in addition, is permitted.

List the matter on <u>12.12.2017</u>.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt